

GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA
UNSTARRED QUESTION NO. 1155
TO BE ANSWERED ON 18 DECEMBER, 2018

GLOBAL HUNGER INDEX

1155. SHRI K. PARASURAMAN:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state the details of the eliminating measures taken by the Government to end Hunger in India to achieve "United Nations Sustainable Development Goal 2", since the publication of "Global Hunger Index 2018"?

A N S W E R

MINISTER OF STATE FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
(SHRI C. R. CHAUDHARY)

For strengthening Government 's commitment towards food security, the National Food Security Act was enacted in the year 2013, which legally entitles two-thirds of the population of the country for receiving foodgrains at highly subsidized prices. The Act provides for coverage of upto 75% of the rural population and upto 50% of the urban population for receiving subsidized foodgrains under TPDS under two categories viz Priority Households (PHH) and Antyodaya Anna Yojana (AAY) households. The eligible persons identified by the States/UTs under PHH are entitled to receive 5 kgs of foodgrains per person per month at subsidized prices of Rs 3/2/1 per kg for rice/ wheat/coarsegrains. The AAY households, which constitute the poorest of the poor, receive 35 kgs of foodgrains per household per month. The Act is being implemented in all the States/UTs and covers about 80.72 crore persons.

The Act also contains provisions for nutritional support to pregnant women and lactating mothers and children upto fourteen years of age, through meal, free of charge, as per specified nutritional standards. The Act also provides for maternity benefit of not less than Rs. 6000/- to pregnant women and lactating mothers. The specific provisions for nutritional support under NFSA target pregnant women & lactating mothers and children upto fourteen years of age, which are very crucial groups for improving the overall nutritional status.

During the year 2018-19, Government has so far allocated a quantity of 609.08 lakh MT of foodgrains to the States/UTs under NFSA, Other Welfare Schemes and additional allocations.
